(e) whether the balance sheet of Pure Drinks Private Limited reflected the purchase ot shares worth Rs. 4.5 crores in C.J. International Hotels Limited?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) In accordance with the usual practices and procedures followed by the financial institutions, while appraising the loan application from CJ International Hotels Limited (CJIHL), the performance of its associated concerns including that of Pure Drinks Private Limited (PDPL) was looked into by the institutions.

- (b) and (c) CJIHL is reported to have informed Industrial Finance Corporation of India that PDPL has invested Rs. 4.50 crores in the share capital of CJIHL out of the sale proceeds of their property at Bombay.
- (d) At the time of disbursement of assistance to CJIHL, besides the guarantee of PDPL, the institutions had obtained unconditional and irrevocable personal guarantees of the promoter directors of CJIHL and PDPL, hypothecation of plant and machinery), pledge of shares of the Promoters of CJIHL to the extent of Rs. 4.50 crores with IFCI and execution of promissory notes as per usual practice. As the assistance disbursed was thus adequately secured, guarantee of PDPL was accepted as an interim measure, on the condition that the guarantee of Pure Drinks (New Delhi) Limited would be furnished subsequently to replace the guarantee of PDPL.
 - (e) Yes, Sir.

Deployment of Armed Forces personnel to maintain law and order

- 870. SHRI KISHOR MEHTA: Will the Minister of DEFENCE be pleased to state:
- (a) the number of times the Armed Force were deployed to help State Governments and civil authorities to maintain law and order during the last three years;
- (b) what are the details in this regard; and
- (c) the total number of Armed Forces personnel killed in these operations and what benefits have been provided to the members of their families?

THE MINISTER OF DEFENCE (SHRI R. VENKATARAMAN): (a) and (b) A statement is attached, (see below).

(c) A total of 144 personnel of the Armed Forces were killed in these operations. In the case of those killed while fighting against hostiles like Nagas Mizos and while dealing with agitating para military personnel, families are entitled to liberalised pensionary awards as per rules promulgated in 1972.

As regards those killed in operation "Blue Star" in Punjab, the benefits of liberalised pensionary awards with some improvements are admissible to the families. In addition, each family is entitled to a lumpsum ex-gratia grant of Rs. 1. lakh, irrespective of rank.

In all other cases covered by the question, the families are entitled to special family pensionary award.

Deployment of armed forces personnel to maintain Law and order.

During the last three years (period 15 July 1981 to 15 July 1984) Armed Forces were deployed 42 times to help the civil administration to maintain law and order—Armys: 22 and Air Force: 20. Details are as follows:

| Sr. No. | State/Place | | | | | | | | Date/Period | Brief description of aid |
|---------|--------------------|-------|------|--------------|-------|------------------|-----|----|--|--|
| 1 | Nagaland | | | | • | | | | Full period covered by the reply. | Counter-insurgency operations, |
| 2 | Mizoram | | * | | | (7.) | •: | | Do. | Do. |
| 3 | Assam | | * | : <u>*</u> : | • | * 1 | • | 9 | For the period covered by the reply upto 7-6-1984. | Students' agitation on foreign nationals' issue. |
| 4 | Manipur | | × | | | × | 100 | | Full period covered by the reply. | Counter-insurgency operations. |
| 5 | Tripura (Jampui Hi | ills) | | ٠. | | 4 | | | 17-9-1982 onwards | Do. |
| 6 | M.P./Mhow | | ŧ | * | ٠ | * | (*) | * | 18-12-1981 | 2 ambulance vehicles from Army were provided for evacuation of casualties from Mhow to Indore during farmers' agitation. |
| 7 | Mizoram | | | | | $\tau_{\rm g} =$ | | *1 | 19-5-1982 | Maintenance of law and order. |
| 8 | Arunachal Pradesh | | | | | | × | *9 | 20-7-1982 to 21-7-1982 | Do. |
| 9 | Maharahstra/Bombay | у | | | ٠ | | * | 2 | 18-8-1982 to 9-9-1982 | Assistance during police agitation. |
| 10 | Nagaland | | ě | | ٠ | | | 9 | November, 1982 | Maintenance of law and order. |
| 11 | Gujarat/Baroda . | | ě | • | | | | | 28-10-1982 to 5-11-1982 | Assistance during communal riots. |
| 12 | Mizoram | , | | | | | | | November 1982 | Maintenance of law and order, |
| 13 | Goa/Vasco | | | ě. | × | × | * | ĸ/ | 2-11-1982 to 7-11-1982 | Assistance during trouble between Goans and Non-Goans, |
| 14 | Mizoram/Chakma an | d L | akhe | r distr | ricts | 4 | | | 7-12-1982 | Maintenance of law and order. |

| Sr. No. | State/Place | ř., | | | | | | | Date/Period | Brief description of aid |
|---------|--------------------|-----|-------|-----|-------|----|--------|---|---|--|
| 15 | Gujarat/Baroda . | | | | | ٠, | | | 14-12-1982 to 3-1-1983 | Assistance during communal riots. |
| 16 | Kerala/Trivandrum | | | | | ٠ | | | 30-12-1982 to 2-1-1983 | Maintenance of law and order. |
| 17 | J&K/Rajouri | | | *: | 0. | 12 | | | 10-3-1983 to 11-3-1983 | Assistance during communal disturbances. |
| 18 | Maharashtra/Bhiwan | di, | Kalya | an, | Thane | & | Bombay | | 18-5-1983 to 2-7-1984 | Assistance during communal riots. |
| 19 | Punjab | | | | 12 | | | ٠ | 2-6-1984 onwards | Anti-terrorist operations. |
| 20 | Chandigarh | | | ė | | • | * | | 2-6-1984 onwards | Do. |
| 21 | J&K/Poonch | | | | | | | ٠ | 7-6-1984 to 19-6-1984 | Assistance during a law and order. |
| 22 | J&K/Jammu District | t | , | ě | × | ٠ | • | ٠ | 8-6-1984 to 17-6-1984 | Do. |
| 1 | Bihar | | | * | , · · | * | | | 2-5-1981 to 18-1-1982 |] |
| 2 | Andhra Pradesh . | | | | * | ٠ | | | 16-7-1981 to 18-1-1982. | |
| 3 | Kerala | | | ٠ | | • | | ٠ | 22-10-1981 to 23-10-1981 | |
| 1 | Assam | | | | | | ž. | ě | 8-11-1981 to 29-11-1981 | Assistance by Air Force was by way of flying a few |
| 5 | Maharashtra . | | | | | | * | | 29-12-1981 | sorties for airlifting of men and material. |
| 6 | Jammu & Kashmir | | | | | * | * | | 1-2-1982 | |
| 7 | Punjab | | | × | • | | | ٠ | 28-4-1982, 8-5-1982, 24-1-1982 & 25-1-1983 | |
| 8 | West Bengal | | • | | | ٠ | | ٠ | 14-5-1982 to 17-5-1982 | |
| 9 | Maharashtra . | | | | ě | | | | 18-8-1982 to 19-8-1982 | j. |

| No. | State/Place | | | | | | | Date/Period | Brief description of aid |
|------|------------------|-----|---------------------------|------|------|-----------|-----|----------------------------------|--|
| 10 | Jammu & Kashmir | × | | 343 | ÷ | | | 9-9-1982 to 10-9-1982 | 1 |
| 11 | Delhi , , , , | 8 | 4 | ÷ | 9 | <u> 8</u> | 7 | 18-11-1982 | 1 |
| 12 | Kerala | | 2.5 | 3 | Ē | Ŷ | | 31-12-1982 to 1-1-1983 | |
| 13 . | Andhra Pradesh . | | | 3.0 | 35 X | | ** | 2-1-1983 | |
| 1.4 | Assam | , . | ** | | (6) | * | ٠ | 6-1-1983 to 7-1-1983 | A Company of the Comp |
| 15 | Kerala | | \mathbf{v}^{H} | 16 E | æ | | | 8-2-1983 to 3-3-1983 7-5-1983 | Assistance by Air Force was by way of flying a few sorties for airlifting of men and material. |
| 16 | Jammu & Kashmir | | 2 | . " | | ¥ | | 20-5-1983 to 3-6-1983 | |
| 17 | Punjab | | | 8. | i. | | ij. | 16-7-1983 to 17-7-1983 | |
| 18 | Andhra Pradesh . | 35. | *1 | 25 | . 20 | * | | 10-9-1983 to 27-9-1983 | • |
| 19 | Punjab | | : 100 | | | | 03 | 4-5-1984 to 22-5-1984 | |
| 20 | Jammu & Kashmir | | 940 | | | × | - | 23-5-1984 | } |